

has been told that it has no right over the contractor or even to discuss the contract ?

SARDAR SWARAN SINGH: I think, Sir, it is the other way round. Actually we have accepted their recommendation. Unfortunately there were some residents living in one of these hostels who did not recognise that committee and made separate representation. We said that howsoever much we may sympathise with their views, the regularly constituted House Committee was the one which we would take notice of.

DR. SHRIMATI SEETA PARMA-NAND: Is it a fact that there have been innumerable complaints against the contractor at the Constitution House but the same contractor has been given contract this year at Western Court?

SARDAR SWARAN SINGH: I do not know if the hon. the Lady Member has got much experience of either the Western Court or of the Constitution House. I thought she was living in a flat. But if this information had been passed on to her by another member, I would take that information.

DR. SHRIMATI SEETA PARMA-NAND: It is not necessary to be a resident there. We have friends who live there and as the question has arisen in this House and as those friends may not be present here, I think I can represent them and get the information from the hon. Minister if he could kindly give it. Why has the same contractor been given the contract?

SARDAR SWARAN SINGH: Catering is a fairly difficult job. Tastes vary; people come from different parts. Somebody likes chillies while other don't. Somebody likes more salt; other like less salt. There are always complaints and there are always good certificates and on balance I think the present procedure that we adopt of accepting the recommendations of the House Committee appears to be the most practical one. If the hon. the Lady Member could suggest something else. I am prepared to consider it.

CO-OPERATIVE SOCIETIES AMONG SMALL SCALE INDUSTRIES

◆48. PROF. N. R. MALKANI : Will the Minister for COMMERCE AND INDUSTRY be pleased to state the number of Co-operative Societies organised among small scale industries in 1955-56 ?

I THE MINISTER FOR CONSUMER INDUSTRIES (SHRI N. KANUNGO) : Information is not readily available as Organisation of Co-operative Societies among small scale industries is the concern of State Governments.

PROF. N. R. MALKANI: May I know how much financial aid has been given or is there no information about that also, for the co-operative societies?

SHRI N. KANUNGO: I have got information regarding financial aid given to the States. In 1955-56 the following aid was given :—

	Grant Rs.	Loan Rs.
Government of—		
U.P.	61,00	1,77,000
Hyderabad	1,02,672	1,60,850
Andhra	1,02,500	1,67,500
Bombay	1,53,220	2,47,670
and so on.		

PROF. N. R. MALKANI: May I know whether there has been any particular success in co-operative societies in any particular province or in any particular trade?

SHRI N. KANUNGO: I suppose it is too early to judge. A proper assessment, to my mind, can be made two years after the establishment of a society.

PROF. G. RANGA: In view of the fact that it is the policy of the Government to encourage the formation of co-operatives in the small scale industries, would Government consider the advisability of collecting the information from the States as to the progress that they made in organising these people into co-operatives and making progress?

SHRI N. KANUNGO: As I have said, a proper assessment of the success or otherwise of the societies, apart from the numerical factor of organisation, can be made after a while.

NAGAS WHO HAVE LAID DOWN THEIR ARMS

◆49. SHRI VIJAY SINGH: Will the PRIME MINISTER be pleased to state the number of Nagas who have laid down their arms in response to the appeal made by Major-General R. K. Kochhar, General-Officer-Commanding, Assam?